


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.28/230/HDB/2018
NAME OF THE COMPANY	People Combine Bengaluru Knowledge Institutions Private Limited
NAME OF THE PETITIONER(S)	People Combine Bengaluru Knowledge Institutions Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PHANIKUMAR	ADVOCATE TR	KPRKUNAR@LAW @SNAL.COM	
		7702531120	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.K.Phani Kumar present for Petitioner.

None present for Respondent.

Common order pronounced.

Vide separate sheet(s).

MEMBER (Judicial)